NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. MA 1927/2019 IN C.P.(IB)-3060(MB)/2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF THE PARTIES: - Sampada Sandeep Vitekari
V/s
Pancard Clubs Ltd

APPEARANCES: -
FOR FINANCIAL CREDITOR : Absent.
FOR CORPORATE DEBTO0R : Absent.

Section: U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **22.02.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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